Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 186/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th April, 2017, 10.30 A.M

Name of the Company	Naviplast Traders Pv -Versus-	rt.Ltd. & Ors	
	R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7	IBC	
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1) Akhilekh Ku 2) Kanishk k	mar Sheivasfava, Advocate Chilan , Advo	letitioner (Kanishk Khitan 4/4/17
Mors-Manji	Bhutera, Advo	cate Repondent (Corporate Debter)	Bm 4/4/17

ORDER

- Ld. Counsels for the petitioners and the respondent (Corporate Debtor) are present.
- Ld. Counsel for the respondents made a request that she may be given time for filing reply. Prayer is allowed. Three days' time is

granted for filing reply. Thereafter rejoinder, if any, may be filed by 10/04/2017.

List the matter on $11/\Omega 4/2\Omega 17$ for arguments.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)